

कार्यालय टिप्पणी (Note Sheet)

R.A.N.O. 32/2002 in O.A. No. 71/98

This is a Review Application filed by applicant through his counsel in O.A. No. 71/98, Mahesh Chand Pandey Vs. Union of India & Ors. against order judgement dated 26/8/2002 passed by Hon'ble Mr. Justice G.L.Gupta Vice Chairman and Hon'ble Mr. Gopal Singh Member (A).

The Review Application may be registered and put up in ~~the~~ chamber for consideration by circulation. Put for approval please.

S.G.(Sgd) 23.10.2002

28/10
3/10

By Register

23/10/02

S.G.(S)

Hon'ble Mr. Justice G.L.Gupta, V.C.

Hon'ble Mr. Gopal Singh (A)

BY CIRCULATION

21.8.02
The applicant seeks to review the order dated 26.8.2002, passed in OA 71/98.

2. We have gone through the Review Application. The points which have been stated in the Review Application have been discussed in the order. No case of review is made out.
3. Consequently, we dismiss this Review Application.

G.L.Gupta
(G.L.GUPTA
VICE CHAIRMAN

Gopal Singh
(GOPAL SINGH
ADM.MEMBE

copy sent/
given
date 39/9/02
dated 23.9.02